



**HIGH COURT OF JUDICATURE FOR RAJASTHAN AT  
JODHPUR**

S.B. Criminal Misc(Pet.) No. 293/2021

Karan Johar S/o Yashraj Johar, Aged About 48 Years, 12Th And  
13Tha Floor, The Residency, Union Park, Khar (West) Mumbai  
400052

----Petitioner

Versus

1. State, Through P.p.

2. Mr. Devaram Meghwal S/o Premaram, Gram Sarencha,  
Near Bus Stand, District Luni, Jodhpur, Rajasthan.

----Respondents

Connected With

S.B. Criminal Misc(Pet.) No. 952/2019

Kannanur Lokesh Rahul S/o Dr . K.n. Lokesh, Aged About 27  
Years, R/o 7 C , B Block , Binny Crescent Apartment , Benson  
Tow, Bangalore Karnataka

----Petitioner

Versus

1. State Of Rajasthan, Through Pp

2. Mr. Devaram Meghwal S/o Premaram, R/o Gram Sarencha  
, Near Bus Stand , Distt. Luni , Jodhpur , Rajasthan

----Respondents

S.B. Criminal Misc(Pet.) No. 1616/2019

Hardik Pandya S/o Shri Himanshu Pandya, Aged About 24 Years,  
R/o 13/182, Parishram Park Near Babu Ni Dagra , Gorwa,  
Vadodara -390016 India

----Petitioner

Versus

1. State Of Rajasthan, Through Pp

2. Mr. Devaram Meghwal S/o Premaram, R/o Gram Sarencha  
, Near Bus Stand , Distt. Luni , Jodhpur , Raj.

----Respondents

S.B. Criminal Misc(Pet.) No. 2985/2020

D.r. Meghwal S/o Shri Prema Ram, Aged About 37 Years, By  
Caste Meghwal, R/o Village Sarecha, Near Bus Stand, Tehsil  
Luni, District Jodhpur.

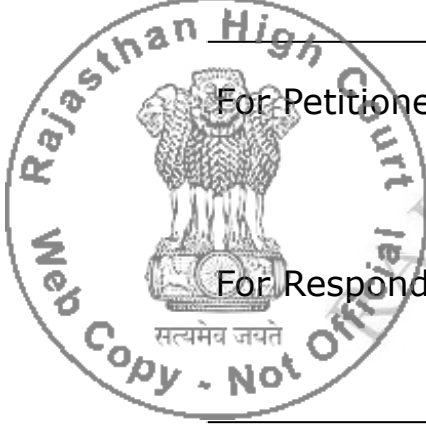


----Petitioner

Versus

1. State, Through P.p.
2. Director General Of Police, Rajasthan.
3. Commissioner Of Police, Jodhpur.
4. Sho, Police Station Luni, Jodhpur.
5. Acp, Boranada, Jodhpur.

----Respondents



For Petitioner(s) : Mr. Nishant Bora  
Mr. Pankaj Kumar Gupta  
Mr. Aditya Singh Rathore  
Mr. Firoz Khan

For Respondent(s) : Mr. Arun Kumar, PP  
Mr. Anil Bidan Halu  
Mr. Praveen Karwa

**HON'BLE DR. JUSTICE PUSHPENDRA SINGH BHATI**

**Order**

**01/08/2022**

At the outset, learned Public Prosecutor submits that final report/ closure report has been chalked out vide FR No.07 dated 11.3.2021 and FR is likely to be submitted before the competent court expeditiously.

All four criminal misc., petitions are dismissed as having become infructuous.

The factual report submitted by learned Public Prosecutor is taken on record.

**(DR.PUSHPENDRA SINGH BHATI), J.**

111-114 Sanjay/-